LOK SABHA UNSTARRED QUESTION NO. 3184 TO BE ANSWERED ON 31st December, 2018

Oil Storage Bunkers

3184. SHRI SUSHIL KUMAR SINGH: DR. C. GOPALAKRISHNAN: SHRI B. VINOD KUMAR: SHRI PRATHAP SIMHA: SHRI DIBYENDU ADHIKARI: KUMARI SHOBHA KARANDLAJE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of Strategic Petroleum Reserves (SPRs) built/constructed in the country in Phase I of SPR, State-wise along with the capacity of each reservoir including the number of days it would be utilised to offset supply constraints in emergency situation;
- (b) whether the Government has increased/proposes to increase the size of SPRs to 87 days' worth of the country's net crude oil imports by 2020 with the objective to cushion the impact of volatile world oil prices and to ensure energy security;
- (c) if so, the details thereof along with the number of sites identified for setting up of SPRs including Chandikhol in Odisha and the amount of funds earmarked/ sanctioned for the same;
- (d) whether any proposals have been received from foreign countries to set up SPRs under PPP model in Phase II and has also considered experts opinion with regard to fund management and if so, the details and outcome thereof; and
- (e) whether Abu Dhabi National Oil Company (ADNOC), Saudi Aramco and other companies have signed various agreements with the Indian Strategic Petroleum Reserves Limited (ISPRL), the designated agency that manages the SPRs to store oil at current reserve facilities in the country and if so, the details and the salient features of the said agreement?

ANSWER

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) Government of India Special Purpose Vehicle called Indian Strategic Petroleum Reserve Limited (ISPRL) has already created SPR facilities at 3 locations, namely (i) Vishakhapatnam (1.33 MMT), (ii) Mangaluru (1.5 MMT) and (iii) Padur (2.5 MMT). As per the consumption pattern of 2017-18, the total 5.33 MMT capacity is estimated to provide for about 9.5 days of crude oil requirement.

- (b) to (d) Government has given 'in principle' approval for creation of two additional SPR facilities with total storage capacity of 6.5 Million Metric Tonnes (MMT) at two locations namely (i) Chandikhol in Odisha (4 MMT) and (ii) Padur in Karnataka (2.5 MMT). As per the consumption pattern of 2017-18, 6.5 MMT SPR capacity is estimated to provide for about additional 11.57 days of India's crude oil requirement. Government has also given 'in principle' approval for exploring public private partnership model for Phase II. Government has, so far, not received any proposal from foreign countries to set up SPRs under PPP model.
- (e) ISPRL and Abu Dhabi National Oil Company (ADNOC) of UAE signed a Restated Definitive Agreement on Oil Storage and Management for filling up one of the two caverns at Mangaluru SPR facility. Under the Agreement ADNOC has filled up one of the two caverns at Mangaluru SPR facility with crude oil at its own cost. The Agreement allows ADNOC to use a certain percentage of the stored crude oil for commercial purposes with a well defined replenishment schedule. ISPRL and ADNOC also signed a Memorandum of Understanding on 12th November'2018 to explore storage of crude oil in two compartments of Padur SPR constructed under phase I of the SPR programme.
